

## Report of V B I C P on Bulk Drugs

## Statement

4060. SHRI TARIQ ANWAR :

SHRI ANWAR AHMAD : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of the bulk drugs for which Bureau of Industrial Costs and Prices had not sent the report to his Ministry;

(b) when Bureau of Industrial Costs and Prices wrote to the manufacturers for the first time and why the reports have not been sent so far;

(c) whether it is a fact that several cases were not pursued by the B I C P and this has helped certain multinational companies;

(d) the time taken by B I C P in finalising their report and in sending the same to Government; and

(e) whether it is a fact that the prices of Betamethasone and its salts have not been fixed and the issue is lying with B I C P since last four years and Glaxo is making huge profits; if so, the reasons for delay ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (d) The names of indigenously produced bulk drugs for which the Bureau of Industrial Costs & Prices are yet to send their report recommending revision/fixation of prices after the commencement of Drugs (Prices Control) Order, 1979 are given in the attached Statement. Bureau of Industrial Costs & Prices have been taking up the question of securing cost and other relevant details from the manufacturers of the drugs in question from time to time. The time taken by the Bureau of Industrial Costs & Prices in finalising its study depends upon the furnishing of complete details by the manufacturers.

(e) No, Sir. The prices of Betamethasone and its derivatives were reduced under Drugs (Prices Control) Order, 1979 on 12.5.1981. The company, however, filed a Writ Petition in the Delhi High Court and obtained the stay against reduction in prices. The matter is therefore, subjudice.

1. Perthussis Toxoid
2. Diphtheria Toxoid
3. Tetanus Toxoid
4. Paracetamol
5. Pyrantel Pamoate
6. Furazolidone
7. Aminophylline/Theophylline
8. Terputaline
9. Gentamyein
10. Neomycine
11. Vincristine/Vinblastine
12. Diphenyl Hydantoin
13. Halopyramine
14. Clofazimine
15. Di-Chloro-Meta-Xylenol
16. Ferrous Fumerate
17. Ferrous Sulphate
18. Methanamine Mandelate
19. Diphenoxylate Hcl.
20. Guiacol Glyceryl Ether

Import of Cephalexin and Cephaldorlac by  
M/s. Glaxo Ltd.

4061. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that Cephalexin and Gephaldorine are being imported at high prices;

(b) the prices at which Glaxo is selling the formulations based on these two drugs;

(c) when were these prices approved and how Glaxo is overcharging the prices;

(d) how much quantity of both these drugs were imported by Glaxo during last three years, year-wise, source of import and CIF price of each consignment; and

(e) the international prices of these drugs and the steps taken by his Ministry to stop such malpractices ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :** (a) and (e) Average import price of the two drugs Cephalexin and Cephaldo-rine during the period April to December, 1983 is Rs. 1582.67 per kg. c. i. f. and Rs. 6957.86 per kg. c. i. f. respectively.

(b) M/s. Glaxo Laboratories as per Indian Pharmaceutical Guide 1983 are selling Ceporn Injection (Containing Cephal-dorine Hel.) 0.5 gm. vial and 1 gm. vial at retail price of Rs. 16.02 and Rs. 32.15 respectively. They are not marketing any formulation containing Cephalexine.

(c) and (d) Information is being collected and would be laid on the Table of the Lok Sabha.

बीकानेर, राजस्थान में एक दूरदर्शन केन्द्र की स्थापना किया जाना

4062. श्री मनफूल सिंह चौधरी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बीकानेर में दूरदर्शन केन्द्र की स्थापना करने हेतु सरकार द्वारा मंजूरी बहुत पहले दी जा चुकी थी ; और

(ख) यदि हां, तो बीकानेर में दूरदर्शन केन्द्र खोलने के बारे में वर्तमान स्थिति क्या है ?

सूचना और प्रसारण मंत्रालय के तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री एच० के० एल० भगत) : (क) और (ख) बीकानेर में दूरदर्शन केन्द्र की स्थापना को जुलाई, 1983 में

दूरदर्शन के विस्तार की विशेष योजना के अंग के रूप में अन्य केन्द्रों के साथ स्वीकृत किया गया था । इस जगह पर अल्प शक्ति वाला ट्रांसमीटर 10.8. 1984 से चालू हो गया है ।

मंसर्स डालमिया एजेंसी प्राइवेट लिमिटेड,  
राजमहल बिहार के बीच  
त्रिपक्षीय समझौता

4063. श्री रीतलाल प्रसाद वर्मा : क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंसर्स डालमिया एजेंसी प्राइवेट लिमिटेड राजमहल (बिहार) के प्रवन्धकों तथा मंगलहाट माइन वर्कर्स यूनियन के बीच सहायक भ्रम आयुक्त (केन्द्रीय) धनबाद के सामने 5 फरवरी, 1982 को एक त्रिपक्षीय समझौता किया गया था ; और यदि हां, तो उक्त समझौते को कार्यान्वित न किए जाने के क्या कारण हैं ;

(ख) क्या यह सुनिश्चित करने की जिम्मे-दारी भ्रम आयुक्त (केन्द्रीय) की है कि प्रभावित श्रमिकों के साथ किए गए समझौते का उल्लंघन न किया जाए ; और

(ग) यदि हां, तो समझौते के क्रियान्वयन के लिए क्या कार्यवाही की गई है ?

भ्रम और पुनर्वास मंत्री (श्री वीरेन्द्र पाटिल) : (क) और (ख) मंसर्स डालमिया एजेंसी (प्राइवेट) लिमिटेड, राजमहल (बिहार) के प्रवन्धकों और मंगलहाट खदान मजदूर संघ के बीच 5.2.82 को सहायक भ्रमायुक्त (केन्द्रीय) धनबाद-III के समक्ष एक समझौता हुआ । सूचित किया गया है कि इस समझौते को लागू कर दिया गया है ।

(ग) प्रश्न नहीं उठता ।